

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal the 21st July, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that on 24.07.2023, the Single Bench of Hon'ble The Acting Chief Justice will sit at 12:00 noon and the Division Bench will sit at 2:00 pm.

By Order etc.

Sd/-
(KH.JOHNNEV)
ASSISTANT REGISTRAR-I
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 13660-26, Imphal, the 21st July, 2023
Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Judl)/(Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.

Kh. Johnnev
(KH.JOHNNEV)
ASSISTANT REGISTRAR-I